

(iii) of the Proclamation dated the 22nd March, 1975 issued by the President in relation to the State of Nagaland:—

(i) The Nagaland Sales Tax (Amendment) Rules, 1975 published in Notification No. FIN/REV/2—7/75 in Nagaland Gazette dated the 28th April, 1975.

(ii) The Nagaland Sales Tax (Second Amendment) Rules 1975, published in Notification No. FIN/TAX/475 in Nagaland Gazette dated the 11th September, 1975.

(iii) A statement (Hindi and English versions) explaining—

(a) reasons for not laying the Hindi versions of the notifications mentioned at (i) and (ii) and

(b) reasons for delay in laying the notifications. [Placed in Library. See No. LT-10834/76]

REVIEW AND ANNUAL REPORT OF ELECTRONICS TRADE AND TECHNOLOGY DEVELOPMENT CORPORATION LTD., FOR 1974-75

THE MINISTER OF ENERGY (SHRI K. C. PANT): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1974-75.

(2) Annual Report of the Electronics Trade and Technology Development Corporation Limited New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10835/76.]

REVIEW AND ANNUAL REPORT OF DELHI SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD., FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Delhi Small Industries Development Corporation Limited, New Delhi, for the year 1974-75.

(2) Annual Report of the Delhi Small Industries Development Corporation Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10836/76.]

ANNUAL REPORT POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1974-75, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [Placed in Library. See No. LT-10837/76.]

NOTIFICATION UNDER DELHI SIKH GURDWARAS ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a copy of the Delhi Sikh Gurdwaras (Election of *Pro-tempore* Chairman, President other Office bearers and Members of the Executive Board) (Amendment) Rules, 1976 (Hindi and English ver-

[Shri F. H. Mohsin]

sions) published in Notification No. F. 16(3)/76-Judl. in Delhi Gazette dated the 24th April, 1976, under sub-section (4) of section 39 of the Delhi Sikh Gurdwaras Act, 1971. [Placed in Library. See No. LT-10838/76.]

DEMANDS FOR GRANTS FOR EXPENDITURE OF CENTRAL GOVERNMENT ON INDIAN POSTS AND TELEGRAPHS DEPARTMENT FOR 1976-77

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy of the Demands for Grants for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1976-77 (Hindi and English versions). [Placed in Library. See No. LT-10838/76.]

NAVY (PENSION) FIRST AMENDMENT REGULATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy of the Navy (Pension) First Amendment Regulations, 1976 (Hindi and English versions) published in Notification No. S.R.O. 98 in Gazette of India dated the 1st May, 1976, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-10840/76.]

REVIEW AND ANNUAL REPORT OF NEYVELI LIGNITE CORPORATION LTD, FOR 1974-75.

ऊर्जा मंत्रालय में ऊपमन्त्री (प्रो० सिद्दिक-वर प्रसाद) : मैं कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक-एक प्रति सभा पटल पर रखता हूँ :

(1) नैवेली लिग्नाइट कार्पोरेशन लिमिटेड के वर्ष 1974-75 के कार्य-करण की सरकार द्वारा समीक्षा ।

(2) नैवेली लिग्नाइट कार्पोरेशन लिमिटेड की वर्ष 1974-75 की वार्षिक

प्रतिवेदन लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ ।

[Placed in Library. See No. LT-10841/76.]

NOTIFICATION UNDER GENERAL INSURANCE BUSINESS (NOTIFICATION) ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to lay on the Table a copy of the General Insurance (Rationalisation of Pay Scales and Other Conditions of Service of Development Staff) Scheme, 1976 (Hindi and English versions) published in Notification No. S.O. 327(E) in Gazette of India dated the 29th April, 1976, under section 17 of the General Insurance Business (Nationalisation) Act, 1972. [Placed in Library. See No. LT-10842/76]

12.03 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

(i) MINUTES

SHRI SEZHIYAN (Kumbakonam): I beg to lay on the Table Minutes of the sittings of the Committee on Papers laid on the Table held on 16th October and 14th November, 1975 and 15th April, 1976.

(i) SECOND REPORT

SHRI SEZHIYAN: I beg to present the Second Report of the Committee on Papers laid on the Table.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FOURTH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the